

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 327 OF 2016

Dated: 10th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Chhattisgarh State Power Transmission Co. Ltd. Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Ms. Sanjana Dua for
Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/mk